HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2023 IN R.S.A. No.105/2023 (Filing No.)

NIM DAWA SHERPA & ANR. APPLICANTS

VERSUS

LAKPA SHERPA & ORS. RESPONDENTS

Date: 25.06.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

No.1. Ms. Roshni Chettri, Advocate.

For Applicant : Present in person.

No.2.

For Respondent: Mr. N. Rai, Senior Advocate with No.1. Ms. Tara Devi Chettri, Advocate.

For Respondent: None.

Nos. 2 to 5.

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- 1. The applicant no.2 is present in person. She desires some time to engage a lawyer through Sikkim State Legal Services Authority. Time granted.
- **2.** List this matter on 12.08.2025.

Judge